

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016

MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM AND ANR. Petitioner(s)

VERSUS

VODAFONE SOUTH LTD. AND ANR. Respondent(s)

(with interim relief and office report)

WITH

SLP(C) No. 3497/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 3498/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 3499/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 5074/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 3495/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 5469/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 5470/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 5471/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 5472/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 5473/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 5476/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 5073/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 5468/2017

(With appln.(s) for exemption from filing O.T. and Interim Relief)

SLP(C) No. 6413/2017
(With (With appln.(s) for exemption from filing O.T. and appln.(s) for exemption from filing c/c of the impugned judgment and Interim Relief)

Date : 27/02/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Shineta Jain, Adv.
Mr. Ajit Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Advocate, Mr. Rahul Sateerja, appearing on behalf of Ms. Vijayalakshmi Menon, Advocate-on-record appears for respondent No.1 in SLP(C) Nos.37524, 3495, 5472, 5476 and 6413/2017. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks' time.

None appears for respondent No.2 in SLP(C) No.37524/2016, 3495, 5472, 5476/2017 and respondent Nos.1 and 2 in SLP(C) No.3497, 5471, 5473, 5468 and 5074/2017, despite due service.

The Ld. Counsel for the petitioner to take fresh steps for service of respondent No.1 in SLP(C) No.5470/2017 within two weeks' time. Notice thereafter be issued.

None appears for respondent No.2 in SLP(C) No.5470/2017, despite due service.

Await service/track report in respect of respondent No.1 in SLP(C) Nos.3498, 3499, 5469 and 5073/2017.

None appears for respondent No.2 in SLP(C) Nos.3498, 3499, 5469 and 5073/2017, despite due service.

Await service/track report in respect of respondent No.2
in SLP(C) No.6413/2017.

List again on 30.3.2017.

(PAWAN DEV KOTWAL)
Registrar